

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)
NOTIFICATION
Dated- Guwahati, the 30th May, 2017

No. HC.VII-167 (Pt.-I)/2014/ 2665 /A: In continuation to this Registry's Notification No. HC.VII-167 (Pt.-I)/2014/2407/A, dated 23rd May, 2017, the following staff of the Subordinate Judiciary are directed to attend a 2 (two) day ICT and Court Management Training Programme, scheduled to be held on 10th & 11th June, 2017 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, 1st Floor (Old Block), Guwahati –

Sl. No	Name	Designation	Establishment	District
1.	Bhaskar Pratim Dey	LDA	Chief Judicial Magistrate	Karimganj
2.	Subodh Kant Singh	LDA	Industrial Tribunal	Dibrugarh
3.	Gayetri Sarkar	UDA-cum-Accounts Asstt.	Chief Judicial Magistrate	Goalpara
4.	Himangshu Das	LDA	STAT & MACT No. 1	Kamrup (M)
5.	Pranab Kumar Saloi	LDA	Labour Court, Guwahati	Kamrup (M)

The nominated participants are to attend the programme, as per the programme schedule, attached herewith.

Details regarding accommodation, etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/ 2666 - 2680 /A dated 30 .05.2017
Copy forwarded for information and necessary action to:

1. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Dibrugarh / Karimganj / Goalpara.
4. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati. She is requested to inform the nominated staff of her establishment accordingly.
5. The Presiding Officer, Industrial Tribunal, Dibrugarh. He is requested to inform the nominated staff of his establishment accordingly.

6. The Presiding Officer, Labour Court, Guwahati. He is requested to inform the nominated staff of his establishment accordingly.
7. The Chief Judicial Magistrate, Karimganj / Goalpara.

He / she is requested to circulate the Notification amongst the nominated staff of his / her respective establishments.

8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

At 30.5.19

Registrar (Judicial)



JUDICIAL ACADEMY, ASSAM & NEJOTI

SCHEDULE FOR ICT & COURT MANAGEMENT PROGRAMME FOR SYSTEMS OFFICERS AND STAFF OF DISTRICT JUDICIARIES

DATE: 10.06.2017 & 11.06.2017

Venue: -

DAY 1

9.00 A.M. TO 9.30 A.M	REGISTRATION AND BREAKFAST
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WORKING SESSION

TIME	TOPIC	RESOURCE PERSONS
9.30 A.M TO 10.00 A.M	NJDG	Ms. Aparna Ajitsaria Registrar (Judicial) & IT, Gauhati High Court
10.00 A.M TO 11.15 A.M	Role of ICT in Courts, Cloud Computing & Digitization in coming years	Mr. Deepak Goswami State Informatics Officers, NIC, Assam
11.15 A.M TO 01.00 P.M	Open Source Technologies for Courts, Digitization and Cloud Computing, Linux System Administration	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai
01.00 P.M TO 02.00 P.M	LUNCH	
2.00 PM TO 3.20 PM	Network Administration, Web Server	Resource Person from Computer & Communication Centre, IIT Guwahati
03.20 PM TO 03.30 PM	TEA BREAK	
03:30 PM TO 04:20 PM	Classification of files, track system, maintenance of various registers	Mr. S.P. Moitra, Faculty, Judicial Academy, Assam
04:20 PM TO 5.00 PM	Hands on file tracking system	Bikash Sharma, Programmer, Gauhati High Court
5.00 PM TO 5.50 PM	Open Discussion on Case Information System, Display of Inventory Management System, Online Display	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai & NIC eCourts Project Coordinator



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DAY 2 WORKING SESSION

TIME	TOPIC	RESOURCE PERSONS
09.30 A.M TO 11.30 A.M	Hands on www.finassam.in for Salary and Bill preparation, NSDL CRA Mobile App	Resource Persons from Finance Department, Govt. of Assam
11.30 A.M TO 11.45 A.M	TEA BREAK	
11.45 A.M TO 01.00 P.M	Linux System Administration cont. with Desktop utilities (Libre Office), Database Administration (MySQL & PostgreSQL)	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai
01.00 P.M TO 01.45 P.M	LUNCH	
01:45 PM TO 02.30 PM	Database Administration (MySQL & PostgreSQL) cont., open discussion on problems faced in regular system administration in Courts & Offices	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai.
02:30 PM TO 03.30 PM	Wireless Networks for Remote & Rural Connectivity	Dr. Iftexhar Hussain, Associate Professor, Department of Information Technology, NEHU, Shillong

CONCLUDING SESSION

03:30 PM TO 03.40 PM	Concluding Remarks	Mr. Kuntal Sarma Pathak, Central Project Co-Ordinator, Ecourts project
03.40 PM TO 4.00 PM	Distribution of Certificates	